

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 45 of 2013
I.A. No. 70 of 2013

Dated : 11th July, 2013

Uttrakhand Power Corporation Ltd. ... Appellant(s)

Versus

R.V. Akash Ganga Infrastructe Ltd. & Anr. ... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **31.07.2013.**

COURT MASTER